

WRITTEN ANSWERS TO STARRED QUESTIONS

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI,
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION
RAJYA SABHA
STARRED QUESTION NO. *332
ANSWERED ON 04.04.2022

DEVELOPMENT UNDER NGP

*332. DR. AMEE YAJNIK

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the details of new sewage plants constructed during the last three years under Namami Gange Programme (NGP), State-wise;
- (b) whether it is a fact that most of the projects under NGP have not been completed within the stipulated time frame and the programme has failed to achieve its targets;
- (c) if not, the time by which the projects are likely to be completed;
- (d) the details of the action taken by Government to solve the problem; and
- (e) the details of the development of NGP since its inception and the total expenditure on this project, State-wise?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI BISHWESWAR TUDU)

(a) to (e) A Statement is laid on the Table of the House.

STATEMENT TO BE LAID ON THE TABLE OF RAJYA SABHA IN RESPECT OF PARTS (a) TO (e) OF RAJYA SABHA STARRED QUESTION No.*332 FOR 04.04.2022 REGARDING “DEVELOPMENT UNDER NGP”.

(a) Under Namami Gange Programme (NGP), during last three years, a total of 53 new sewerage treatment plants have been completed. Details are given at **Annexure-I**.

(b) & (c) Under Namami Gange Programme, 160 sewerage infrastructure projects (details are available on NMCG website at the link: https://nmcg.nic.in/writereaddata/fileupload/33_Annexure.pdf) have been taken up with a sanctioned cost of Rs.24,632.19 crore for creation and rehabilitation of 4,930 Million Litres per Day (MLD) of Sewage Treatment Plant (STP) capacity and laying of 5,137 km of sewerage network, out of which 78 projects have been completed resulting in creation and rehabilitation of 1,169 MLD of STP capacity and laying of 3,908 km sewerage network.

Some of the projects undertaken as part of the Namami Gange Program has faced delays due to a variety of factors. Salient reasons for delays in the project are delays in project award due to restructuring, delay in achieving financial closure for Hybrid Annuity Model (HAM) projects, delays due to land issues, delay in handing over land, delays due to permission from National Highways Authority of India (NHAI) and Railways, delays due to Covid-19 etc.

With the various interventions under the Namami Gange Programme since its inception, the river water quality of the various erstwhile polluted stretches has improved. As per Central Pollution Control Board (CPCB) data as on 2021, none of the Ganga Stretches are in priority category I to IV and only two stretches are in Category V. Water Quality Median data for 2021 (January to May), of river Ganga shows that the major indicator- Dissolved Oxygen (DO), has been found to be within acceptable limits for primary bathing quality across all 84 monitoring locations in the main stem of river Ganga. Similarly, other important river health indicators i.e. Biochemical Oxygen Demand (BOD) and Faecal Coliform (FC) have also been found to be within acceptable limits across 68 monitoring locations (out of 84 locations) and 33 monitoring locations (out of 80 locations) respectively.

State	Polluted Stretches	Priority Category	
		2015	2021
Uttarakhand	Haridwar to Sultanpur	V (4.2 - 5.8 mg/l BOD)	Unpolluted (< 3 mg/l BOD)
Uttar Pradesh	Kannauj to Varanasi	III (3.8 - 16.9 mg/l BOD)	V (1.8– 4.2 mg/l BOD)
Bihar	Buxar to Bhagalpur	II (7.8 - 27 mg/l BOD)	Unpolluted (< 3 mg/l BOD)
West Bengal	Triveni to Diamond Harbour	V (3.1 - 5.8 mg/l BOD)	V (1.3 – 4.3 mg/l BOD)

* Data compared 2015 vs 2021 (Jan-July)

The definition of various priority categories is provided below:

Priority Category	I	II	III	IV	V
Criteria	BOD > 30 mg/l	BOD: 20-30 mg/l	BOD: 10-20 mg /l	BOD: 6-10 mg/l	BOD: 3-6 mg / l

Cleaning of river is a continuous process and Government of India is supplementing the efforts of the State Government in addressing the challenges of pollution in river Ganga and its tributaries by providing financial and technical assistance under Namami Gange Programme. The projects are now taken their pace and efforts are now being made to complete the projects by their scheduled completion timeline.

Considering the need and spread of the Programme, Government of India has further approved Namami Gange Mission –II with a budgetary outlay of Rs.22,500 crore till 2026 inter-alia including projects for existing liabilities and new projects/interventions.

(d) In order to expedite implementation of the sewerage infrastructure projects by overcoming the bottlenecks and ensure timely completion of projects, the following measures are being taken by National Mission for Clean Ganga (NMCG):

(i). Regular interaction / discussions / site visits and coordination meetings with state agencies by NMCG.

(ii). For effective grounding and implementation of projects, a multi-level monitoring mechanism is already existing, both at Central and State level. At the Central level, NMCG holds regular review meetings with all the concerned State Governments and their Authorities including implementing agencies like Jal Nigam, Jal Sansthan etc. to oversee the pace of implementation of infrastructure projects.

(iii). Resolving delay in road/railway crossing permissions by conducting high level inter-Ministerial meeting with Railways and NHAI.

(iv). Regular review meetings are also carried out by the Hon'ble Jal Shakti Minister as well as Secretary, D/o Water Resources, River Development and Ganga Rejuvenation, Ministry of Jal Shakti, not only with various officers of NMCG and the State Governments but also with the respective Hon'ble Chief Ministers or Chief Secretary of States to remove bottlenecks and also for expediting the pace of projects being executed at various levels.

(v). At State level, State Ganga Committees headed by the Chief Secretaries have been constituted for coordinating the Ganga rejuvenation projects between various State agencies and for the first time ever a district level mechanism has been set up in the form of District Ganga Committees (DGC) headed by the District Magistrate to ensure speedy implementation of interventions and projects and for carrying out various activities pertaining to Ganga and its tributaries.

(e) The 'Namami Gange' Mission (NGM), a flagship scheme was approved by the Central Government under Department of Water Resources, River Development and Ganga Rejuvenation, Ministry of Jal Shakti (erstwhile Ministry of WR, RD & GR), GoI in June, 2014 and was launched in May, 2015. It is an integrated conservation programme that brings together State governments and central ministries to adopt a river-basin approach with a multi-sectoral mandate to address both wastewater quantity and quality aspects. Namami Gange is a scientific programme based on Ganga River Basin Management Plan (GRBMP) which was prepared by a consortium of 7 IITs led by IIT Kanpur.

Under the Authorities order dated 7th October, 2016, a five-tiered structure was put in place for management, conservation and protection of river Ganga basin with National Ganga Council at the apex headed by the Hon'ble Prime Minister. At the second level is the Empowered Task Force headed by the Union Minister of Jal Shakti tasked with coordinating the Ganga rejuvenation projects with the Ministries/Departments of Government of India and with the State Governments.

At State level, State Ganga Committees headed by the Chief Secretaries have been constituted for coordinating the Ganga rejuvenation projects between various State agencies and for the first time ever a district level mechanism has been set up in the form of District Ganga Committees (DGC) headed by the District Magistrate to ensure speedy implementation of interventions and projects and for carrying out various activities pertaining to Ganga and its tributaries.

The Programme covers 11 States with a focus on major pollution hotspots along the stretch of 97 towns in the 5 States of Uttarakhand, Uttar Pradesh, Bihar, West Bengal and Jharkhand. The Programme has learned from previous experience and mistakes and included 15 years Operation & Maintenance (O&M) in Administrative Approval and Expenditure Sanction (AA&ES) which will lead to long term accountability of the operators and improved performance of the built assets.

Government of India releases funds to National Mission for Clean Ganga (NMCG), which is the empowered nodal agency for implementation of the program nationwide. NMCG releases funds to State Governments /State Programme Management Groups(SPMGs)/ Central Public Sector Undertakings (CPSUSs)/ Other Executing Agencies.

National Mission for Clean Ganga (NMCG) has released Rs.11,526.76 crore to State Governments /State Programme Management Groups/ CPSUSs/ other Executing Agencies from the financial year 2014-15 onward till 28th February, 2022 are given at **Annexure II**.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF STARRED QUESTION NO. *332 TO BE ANSWERED IN RAJYA SABHA ON 04.04.2022 REGARDING “DEVELOPMENT UNDER NGP”

**State-wise Details of new Sewage Treatment Plants(STPs) constructed during the
last three years
under NamamiGangeProgramme (NGP)**

S.No	State	No. of new STP completed	New Treatment Capacity Created in Million Litre Per Day (MLD)
1	Uttarakhand	30	136.50
2	Uttar Pradesh	9	158.50
3	Bihar	5	210
4	Jharkhand	3	15.50
5	West Bengal	4	49.30
6	Delhi	1	318
7	Himachal Pradesh	1	1.70
	Total	53	889.50

ANNEXURE REFERRED TO IN REPLY TO PART (e) OF STARRED QUESTION NO. *332 TO BE ANSWERED IN RAJYA SABHA ON 04.04.2022 REGARDING “DEVELOPMENT UNDER NGP”

State-wise Funds released by National Mission for Clean Ganga

(Rs. in Crore)		
S.No.	State	Fund Released by NMCG
1.	Uttarakhand	1,068.39
2.	Uttar Pradesh	3,869.49
3.	Bihar	2,875.85
4.	Jharkhand	237.05
5.	West Bengal	1,150.73
6.	Delhi	1,188.86
7.	Haryana	89.61
8.	Environmental Planning & Coordination Organization, Jabalpur, Madhya Pradesh	9.89
9.	Urban Improvement Trust, Kota, Rajasthan	40.00
10.	Irrigation & Public Health Department, Himachal Pradesh	3.75
11.	NMCG's Expenditure including other Basin wide interventions	993.14
	Total	11,526.76
